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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.157/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE PARTIES: HCL Services Ltd.
V/s.
Universal Commodity Exchange Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
①	ANKIT R KOIHARI i/b ANKIT R KOIHARI D.H Law	ADU.	

ORDER

TCP No. 157/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **13.11.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)